

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**C.P. No. 23/111/10**

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2017**

**NAME OF THE COMPANY:** M/s Saurabh Agrotech Ltd.

**SECTION OF THE COMPANIES ACT:** 397/398

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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	For the Petitioner (s) :	Mr. Vivek Malik, Advocate		
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	For the Respondent (s) :	Mr. Ramesh Singh, Advocate Ms. Swaralipi Deb Roy, Advocate		
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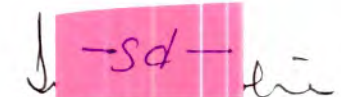
**ORDER**

Request for adjournment is made on the ground that the Counsel in this case is indisposed.

To come up on 25<sup>th</sup> October, 2017.



**(S. K. Mohapatra)  
Member (T)**



**(Ina Malhotra)  
Member (J)**